

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

COURT III

102. C.P.(IB)-732/MB/2022

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **03.04.2024**

NAME OF THE PARTIES: Omkara Assets Reconstruction Private Limited

V/s.

Autocreate Wheels Private Limited

Appearances:

For Petitioner : Adv. Aayush Kothari a/w. Adv. Shreyansh Desai
i/b. M/s. V Deshpande & Co.

For Respondent : Adv. Ashish Pyasi i/b. Sunil Kadam

SECTION 7 OF IBC, 2016

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

This matter is listed for submitting written submissions.

Written submission on behalf of the petitioner as well as respondent has been
tendered in the court. **Order is reserved.**

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
---Rajeev---

Sd/-
LAKSHMI GURUNG
Member (Judicial)